

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR
CAUSE – LIST 11.01.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari,Advocate	S.B.Civil First Appeal No.282/2011,Prem Singh & Ors V/s Anand Singh & Ors.	Mr.H.R.Soni	Dr.A.A.Bhansali
08.	Smt.Meena Kothari,Advocate	S.B.Criminal Misc.Pet.No.2787/2015,Vikas Bajaj V/s State & Ors.	Mr.D.S.Thind	Mr.Jagat Tatia
03.	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.Tr.Pet.No.125/2015,Smt. Guddi & Ors V/s Amrit lal	Mr.H.S.Balot	Mr.....
04.	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.tr.Pet.No.118/2015,Smt. Pinky @ Priyanka V/s Manoj Kumar	Mr.D.D.Chilangi	Mr.....
05.	Dr.Pramila Acharya,Advocate	S.B.CivilMisc.Tr.Pet.No.124/ 2015,Smt.Megha V/s Ritesh	Mr.Vinay Jain	Mr.Ramniwas Choudhary
06.	Shri D.S.Udhawat, Advocate	S.B.Criminal Rev.Pet.No.879/2015,Smt. Amita Gujar & ors V/s Kapil Dhabai	Mr.Hedar Agha & Abdul Rahim	Mr.Loan Singh Gehlot
07.	Smt.Suman Porwal,Advocate	S.B.Civil Misc.Tr.Pet.No.90/2015,Smt. Preeti Charan V/s Sanjeev Kumar	Mr.D.S.Udhawat	Mr.Naveen Sharma
08.	Dr.Prathista Dave , Advocate	S.B.CivilMisc.Tr.Pet.No.130/ 2015,Smt.Urmila @ Rekha V/s Rakesh Kumar	Mr.S.G.Ojha
09.	Shri Om Praksash Joshi,Advocate	S.B.CriminalMisc.Pet.No. 2840/2015,Suja Ram V/s Sstate & Ors.	Mr.M.R. Choudhary	Mr.I.R.Choudhary
10.	Dr.A.A.Bhansali,Advocate	S.B.Civil Misc.Transfer Pet.No.104/2015,Poonam Sharma V/s Mukesh Sharma	Mr.Kana Ram Godara	Mr.....

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR